

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 20.02.2019 (WEDNESDAY)**

**Court-III**  
**10:30 AM**

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 160 of 2019	Cholamandalam Investment & Finance Company Ltd. Vs. R. Venkatakrishnan	Avinash Kumar	
<b>2.</b>	Comp. App. (AT) (Ins) No. 165 of 2019	B.R. Shetty & Anr. Vs. Sevenhills Healthcare Pvt Ltd & Ors.	Mullapudi Rambabu	
<b>3.</b>	Comp. App. (AT) (Ins) No. 166 of 2019	Surya Alloy Industries Ltd. Vs. Raghavendra Prestress Products Pvt. Ltd.	Arjun Asthana	
<b>4.</b>	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	

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